

(SHRI G. RAJAGOPALAN): (a) Arrangements have been made with news-reel or television organisations in the following countries for exchange of news-reel items:—

1. U. S. A.
2. U. K.
3. France.
4. Holland.
5. Yugoslavia.
6. Czechoslovakia.
7. U. S. S. R.

(b) During the period from 1st June 1951 to 31st December 1953, 1377 news-reel items were received. The total cost of the exchange was Rs. 65,600.

SHRI GOVINDA REDDY: On what basis are they received from foreign countries?

SHRI G. RAJAGOPALAN: The arrangement is on a reciprocal basis. We send the news-reels which they want and we receive from them the news-reels that we want, and the arrangement is that each side bears the entire expenditure on the despatch of lavendars of its own news-stories including the packing and freight up to the port of destination.

SHRI GOVINDA REDDY: May I know who selects the news-stories and news-reels that are to be despatched to foreign countries from India?

SHRI G. RAJAGOPALAN: The Films Division.

SHRI GOVINDA REDDY: Have we any cameramen of the Information Department in the foreign countries?

SHRI G. RAJAGOPALAN: I require notice.

SHRI GOVINDA REDDY: May I know whether the foreign countries mentioned in the answer have received a good number of news-stories and news-reels from India?

DR. B. V. KESKAR: I think there is some misunderstanding in the mind of my hon. friend. The foreign news-reels organisations send us their news-reels and we select the items which we consider will be useful to us. They do not send us only particular items. They send a number of items and we select some and do not select some, and they do exactly the same thing with our news-reels.

SHRI H. D. RAJAH: May I know whether the policy of the Government in exchanging these news-reels is on a reciprocal basis so that this country may not economically be the loser?

SHRI G. RAJAGOPALAN: I do not think we are losers economically.

SHRI GOVINDA REDDY: May I know how many reels from India have been asked for by these foreign countries?

DR. B. V. KESKAR: The procedure is that we send them the news-reels that we produce here, and they send us what they produce and we select what we want from them.

#### SETTLEMENT OF DISPLACED PERSONS IN FOREIGN COUNTRIES

\*28. SHRI GOVINDA REDDY: Will the Minister for REHABILITATION be pleased to state:

(a) the number of displaced persons who have gone out of India to settle down abroad; and

(b) the names of the countries to which they have gone?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a) and (b). Government do not maintain separate statistics of displaced persons who may have gone out of India for settlement, and a fresh collection of statistics will involve an amount of labour and expense which will not be commensurate with the results achieved.

SHRI GOVINDA REDDY: May I know if the Government do not consider it advisable to maintain the figures of those displaced persons who go abroad?

SHRI J. K. BHONSLE: We have said that the labour and expense involved will not be commensurate with the results achieved.

SHRI GOVINDA REDDY: Am I to understand that the Government cannot find these figures? When passports have to be issued to all people who go abroad, the purpose of the visit has to be mentioned and it is only a question of this Department getting this category of figures from the Passport Department.

SHRI A. P. JAIN: It is not necessary for a person applying for a passport to say whether he is a displaced person or not. So, it is not a question of going through thousands of passports issued during the last six or seven years. Enquiries will have to be made as to who was a displaced person and who was not, and we do not think that the collection of this statistics is worth while.

SHRI GOVINDA REDDY: Is it not a fact that every person who wants to go abroad will have to state the purpose of his visit to foreign countries? Therefore, if a displaced person is going abroad for settlement, would he not state so in his application for a passport?

(No reply.)

SHRI M. VALIULLA: May I know whether any applications have been received from displaced persons abroad regarding settlement of their claims?

SHRI A. P. JAIN: Applications are being received.

SHRI M. VALIULLA: How many?

SHRI A. P. JAIN: I cannot give the number

REDUCTION IN THE RENT OF QUARTERS  
OCCUPIED BY WORKERS OF SINDRI  
FERTILIZER FACTORY

\*29. SHRIMATI SAVITRY NIGAM: Will the Minister for PRODUCTION be pleased to state whether Government have received any representations from the workers of the Sindri Fertilizer Factory demanding reduction in the rents charged for the quarters occupied by them?

THE MINISTER FOR PRODUCTION  
(SHRI K. C. REDDY): No.

I may add that the hon. Member, who visited the Sindri Factory in December last, has written a letter to me stating that when she went there, certain workers complained to her that the rent was on the high side.

श्रीमती सावित्री निगम : क्या माननीय मिनिस्टर सहोदय को यह बात मालूम है कि वहां पर ऐसे मजदूर बहुत बड़ी संख्या में हैं जिन की तनख्वाह ५० से ६० रुपये के आसपास है मगर जिन्हें ६ या १० रुपये मकान और बिजली के किराये के देने पड़ते हैं, जो कि उन के लिए बहुत अधिक है।

†[SHRIMATI SAVITRY NIGAM: Is the hon. Minister aware of the fact that there is a considerable number of such labourers whose salary is near about Rs. 50 or Rs. 60 but who have to pay Rs. 9 or Rs. 10 as rental charges for accommodation and electricity which is too much for them?]

SHRI K. C. REDDY: The rent that is charged for the workers in the Sindri Factory is:

For full family accommodation 10 per cent. of wages.

For single accommodation 5 per cent. of wages.

It has not been brought to our notice that it is on the high side. No representations have been received. This is the basis on which rent is charged in other factories and for Government servants also.

†English translation.